## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.648/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th January 2018, 10.30 A.M

| Name of the Company   |            | Harsh Vardhan Kajaria & OrsVs- P.K.Regency Pvt.Ltd. & Ors. |                        |                     |
|---|------------|--|------------------------|---------------------|
| Under Section   |            | 241/242  |                        |                     |
| SI.<br>No.  | Representa | nation of Authorized<br>tive (IN CAPITAL<br>ETTERS)        | Appearing on behalf of | Signature with date |
| 1. Nivoralya Dasquets for A. Shawall Mitter. Petition 09/1/2018 3. Delsjami Chatteriel. Petition 09/1/2018 4. Arry ha Chatteriel. |            |  |                        |                     |
| N I   | J. My      | D. N. Sharma   | Tolder Respondence     | 2 Dry 9/1           |

## ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 to 7, 11, 16 and 18 to 27 is present.

Ld. Counsel for the respondents sought leave of the Court for filing reply to main C.P. Prayer is allowed. Reply may be filed within 4 weeks with a copy in advance to the opposite parties and thereafter rejoinder, if any, may be filed with a copy in advance to the opposite parties.

List it on 08/03/2018. Till then interim order is extended.

8d

(Jinan K.R.) Member (J) (V.P.Singh) Member (I)